

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRS LIMITED Date of Commencement of Liquidation: 15-10-2019; List of Stakeholders as on Date: 15-10-2019; Name of IP: Mr. Ashok Kumar Gulla; Last 5 digit of registration number: 10174

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				353325478				NA
3	Secured financial creditors	6	12804773269	6	12804720810		52459		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2204	878677236	2204	918344391				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	5	190440	5	182715		8265		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	2	1241700	2	1241700				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	822593595	4	822412311		181284		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	14938186	5	9055838	4176457	1705891		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	1701148122	4	48572353		1652575769		<a href="#">Annexure 9</a>
<b>Total</b>		<b>2230</b>	<b>16223562548</b>	<b>2230</b>	<b>14957855596</b>	<b>4176457</b>	<b>1654523668</b>	<b>0</b>	